

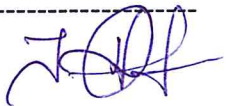
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

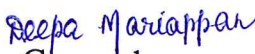

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/391/ (IB)/2017
NAME OF THE PETITIONER(S) : ASTER PVT LTD
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDING LTD
UNDER SECTION : 433 (e)(f)

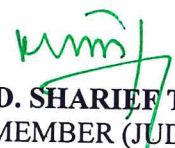
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① J.DEV ESTHWAAR Counsel for Respondent 
For M/s. Shivakumar & Suresh

ORDER

②  Counsel representing both the parties present.  Counsel for petitioner is directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016, within seven days. Counsel for respondent is directed to bring the draft of the principal amount. However, as to the interest, the counsel for petitioner is to have fresh instructions from her client. Matter is posted for hearing. Put up on 30.06.2017 at 02.30 P.M.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER JUDICIAL)